Open Court

## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHBAD BENCH ALLAHABAD

Dated: this the 11th day of NOVEMBER 2008

Original Application No. 1116 of 2005

## Hon'ble Mr. Ashok S. Karamadi, Member (J)

Sri Lokpati Shukla, S/o Sri Ashok Kumar Shukla, Jagmalka, Hata 135/18-E, Allahabad, U.P..

...Applicant

By Adv: Shri A.K. Srivastava, Sri C.P. Mishra and Sri A. Srivastava

## VERSUS

- Union of India, through General Manager, North Central Railway, Nawab Yusuf Road, Allahabad.
- The General Manager (P), N.C. Railway, 8<sup>th</sup> Floor, Sangam Place, Allahabad.
- Chief Personnel Officer, N.C. Railway, 8<sup>th</sup> Floor, Sangam Place, Allahabad.
- The Divisional Railway Manager, North Central Railway, Nawab Yusuf Road, Allahabad.
- The Senior Divisional Personnel Officer, Allahabad Division, N.C. Railway, DRM Office, Nawab Yusuf Road, Allahabad.
- 6. The Chief Medical Superintendent, Divisional Railway Hospital, N.C. Railway, Allahabad.
- Sri Ajai Pratap Singh, Pharmacist, C/o The Chief Medical Superintendent/N.C. Railway, Allahabad.

...Respondents.

By Adv : Sri D.S. Shukla

## ORDER

Sri A.K. Srivastava, learned counsel for the applicant and Sri D.S. Shukla, learned counsel for the respondents.

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- 2. Learned counsel for the applicant has produced copy of letter dated 28.11.2007. Based on the same the grievance of the applicant does not survive for consideration as he has challenged order/notice on transfer dated 09.08.2005. Copy of the communication dated 28.11.2007 is taken on record and the same be served on the learned counsel for the respondents today.
- 3. Having regard to the same as the grievance of the applicant does not survive for consideration. The OA is disposed of giving liberty to the applicant, as he states that some of the claims of the applicant are pending or grievance of the applicant, if any, to be brought to the notice to the concerned authority for redressal of the same. With this liberty the OA is disposed of. No cost,

(Ashok S. Karamadi) Member (J)

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